Modified guidelines of PMKSY

4593. SHRI AHAMED HASSAN:

SHRI DEREK O' BRIEN:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government has modified the operational guidelines under Pradhan Mantri Kisan Sampada Yojana (PMKSY) to set up food processing units only to Mega Food Parks, if so, the details thereof;
- (b) whether proposals to set up food processing units received from private entrepreneurs have been rejected under the modified guidelines, if so, the number of proposals rejected and the reasons therefor; and
- (c) whether private entrepreneurs shall not be allowed to set up these units in future, if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) Yes, Sir. The guidelines of Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) which is one of the new scheme components of Pradhan Mantri Kisan Sampada Yojana (PMKSY) have been first modified on 22.09.2017 mentioning that "New units to be allotted in the Mega Food Park only. Except for States that do not have Mega Food Park". The available infrastructure in Mega Food Parks is based on "Cluster" approach and envisages creation of state of the art support facilities in a well-defined agri/horticultural zone for setting up of modern food processing units along with well-established supply chain with fully developed plots for entrepreneurs to set up food processing units. The available infrastructure of the Mega Food Parks leverages the facilities of Cold storages, Packaging, Electricity and Water supply etc. and also having backward linkages of collection centers, primary processing centers etc. Furthermore this readily available infrastructure with linkages to clusters, farmers and market would save a lot of gestation time for the new entrepreneurs, add value to them, increase then-viability and lead to overall national growth and productivity by optimum utilization of national asset.

(b) As per the modification of guidelines dated 22.09.2017, the proposals submitted in response to the Expression of Interest dated 12.07.2017, have been evaluated. Out of the total 454 proposals, 142 proposals identified from the online application portal which are either located in the Mega Food parks or located in those States where there is no Mega Food park assisted by the Ministry. These 142 proposals further

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evaluated by the Technical committee of the ministry for their eligibility for grant in aid and remaining 312 proposals considered in-eligible since these proposals were located outside Mega Food Parks.

(c) The Ministry has further revised the guidelines on 13.12.2017 with a view to allowing the entrepreneurs to set up their units not only in Mega Food Parks but also in Agro processing clusters approved by this Ministry and also in Designated food parks notified by Ministry of Food Processing Industries from time to time in the States.

Setting up of cold chain units/cold storages

4594. SHRI PARIMAL NATHWANI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- the number of cold chain units/cold storages set up in collaboration with public private partnership in the country during the last three years and the current year, State-wise;
- (b) the problems being faced by the entrepreneurs and stakeholders of Food Processing Industries and the steps taken to solve these problems/issues; and
- (c) whether Government has conducted any survey to identify the places/ regions for setting up of cold chains/food chains in various parts of the country in future and if so, the details thereof and the follow up action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) Ministry of Food Processing Industries is implementing a central sector Scheme for Integrated Cold Chain and Value Addition Infrastracture in order to arrest post-harvest losse of horticulture and non-horticulture produce and to provide remunerative prices to farmers. In this scheme cold storage can be set up as one of the component. Ministry is implementing the Central Sector Scheme of Integrated Cold Chain and Value Addition Infrastructure to provide integrated cold chain and preservation infrastructure facilities from the farm gate to the market. Under the scheme, the Ministry provides financial assistance in the form of grant-in-aid @ 35% for general areas and @ 50% for North East States, Himalayan States, ITDP areas and Islands for storage and transport infrastructure and @ 50% and 75%, respectively for value addition and processing infrastructure subject to a maximum grant-in-aid of ₹10 crore per project for setting up integrated cold chain projects in the country. The